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#### UN-EMPLOYMENT ALLOWANCE SCHEME

704. SHRI YOGENDRA SHARMA: Will the Minister of PLANNING be pleased to state:

- (a) the various measures so far taken to solve the problem of unemployment; and
- (b) whether Government are considering any scheme to give unemployment allowance to the unemployed?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Details of the various measures introduced so far are contained in the brochure 'Employment Opportunities'copies of which are available in the Library of Parliament, and which have also been circulated to the Members of Parliament.

(b) No. Sir.

## REPORT OF THE STUDY GROUP REGARD-ING WEST BENGAL POWER SITUATION AND ITS REQUIREMENTS

705. SHRI SAN AT KUMAR RAH A: Will the Minister of PLANNING be pleased to state:

- (a) whether Government have received the report of the study group set up by Planning Commission headed by Mr. V. Ramachandra regarding West Bengal power situation and its requirements; and
- (b) if so, what are the recommendations made by the study team?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b) Yes. A Preliminary Report of the Action Group to review the Power Supply Position in West Bengal has been received and the same is under examination in the Planning Commission.

### IMPOSITION OF RENT CONTROL ACT IN **UNION TERRITORIES**

#### 706 SHRI THILLAI VILLALAN: SHSI K. A. KRISHNASWAMY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the traders and Commercial establishments at Chandigarh urged the Central Government for the imposition of Rent Control Act in Union Territories; and
- (b) if so, what is the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) The Government of India received representations from traders, associations, individuals and Chandigarh Administration for the imposition of rent restriction laws in Chandigarh. A Notification applying the provisions of the East Punjab Urban Rent Restriction Act, 1949, to Chandigarh was issued on the 13th October, 1972.

# चीनी मिल मालिकों के लाम के सम्बन्ध में सर्वेक्षरा

- 707. सरवार गुरचरण सिंह टोहड़ा: क्या योजना मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि योजना मायोग ने मपने कुछ विशेषशों द्वारा चीनी मिल मालिकों को प्रतिवर्ष प्राप्त होने वाले लाभ की मात्रा को जानने के लिए हाल में एक सर्वेक्षण कराया है ;
- (ख) यदि हां, तो उक्त विश्लेषण् किस लिए किया गया: श्रीर...
  - (ग) विशेषज्ञों की रिपोर्ट क्या है ?